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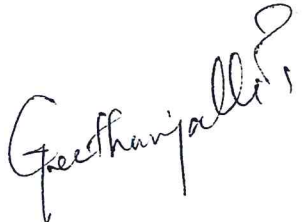
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/IB/2018
NAME OF THE PETITIONER(S) : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. RAGAVENDRAN	Counsel of Opuscular Creditors	
	Geethanjali T. For M/s. Aiyar and Dolia	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for petitioner filed a copy of the order of the OSA wherein the appeal preferred by the respondent in regard to the arbitration award has been dismissed by the Division Bench and was prepared to make submissions. Counsel for respondent prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today as he is held up at the High Court. Time is enlarged at request. Put up on 25.04.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)